

2015-16	2016-17	2017-18	2018-19 (upto 28.04.2018)
7108	6015	3736	1515

Since the launch of Saubhagya scheme *i.e.* 11.10.2017, electrification of more than 2.31 crore households have been done as on 26.12.2018 and the remaining households are targeted for electrification by March, 2019.

Proposed thermal power plant in Jaigad, Maharashtra

†2225. SHRI NARAYAN RANE: Will the Minister of POWER be pleased to state:

(a) whether a thermal power plant has been established or is proposed to be established at Jaigad in Ratnagiri, Konkan area, if so, the details thereof;

(b) the area of land acquired for this purpose;

(c) whether the compensation amount has been paid for land to respective land owners; and

(d) if so, the rate at which the compensation for land has been paid or is proposed to be paid?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) A 1200 MW (4x300 MW) Thermal Power Plant has been established in year 2010.

(b) Total Land area - 358 acres (including Plant, Coal Handling, Township and Misc.) was purchased from the respective land owners at mutually agreed rates. No land has been acquired under Land Acquisition Act.

(c) Full payment has been made for the land purchased.

(d) The said land was purchased during the years 1992-1995. The rate was mutually agreed based on the surrounding area land rate at the time of purchase.

Curbing pollution of thermal power plants

†2226. SHRIMATI KANTA KARDAM: Will the Minister of POWER be pleased to state:

(a) whether Government is working on any special scheme to reduce the pollution level of coal based thermal power plants in the country, if so, the details thereof; and

† Original notice of the question was received in Hindi.

(b) the steps taken by Government to modernise these thermal power plants?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Government have taken the following steps to reduce the pollution level of coal based thermal power plants in the country:—

(i) Ministry of Environment, Forest and Climate Change (MoEF&CC) notified following new environmental norms for Thermal Power Plants on 7th December 2015:—

Emission parameter	TPPs (units) installed before 31st December, 2003	TPPs (units) installed after 31st December 2003 and upto 31st December 2016	TPPs (units) to be installed from 1st January 2017
Particulate Matter	100 mg/Nm ³	50 mg/Nm ³	30 mg/Nm ³
Sulphur Dioxide (SO ₂)	600 mg/Nm ³ for units less than 500 MW capacity 200 mg/Nm ³ for units 500MW and above capacity	600 mg/Nm ³ for units less than 500MW capacity 200 mg/Nm ³ for units 500MW and above capacity	100 mg/Nm ³
Oxides of Nitrogen (NOx)	600 mg/Nm ³	300 mg/Nm ³	100 mg/Nm ³
Mercury	0.03 mg/Nm ³ (for unit size 500 MW and above)	0.03 mg/Nm ³	0.03 mg/Nm ³

To ensure uninterrupted power supply position in the country, a phased implementation plan (to be implemented before 2022) for installation of Flue Gas De-Sulphurization (FGD) in plants for a capacity of 1,61,402 MW (414 Units) and upgradation of Electrostatic Precipitator in plants for a capacity of 64,525 MW (222 units) was prepared by Central Electricity Authority (CEA) in consultation with the stakeholders and this plan was submitted to MoEF&CC on 13.10.2017. The Central Pollution Control Board (CPCB) has issued directions to Thermal Power Plants to ensure compliance as per the plan prepared by CEA.

(ii) The Perform Achieve and Trade (PAT) Scheme under National Mission on Enhanced Energy Efficiency (NMEEE) is being implemented by Bureau of Energy Efficiency (BEE). Under this scheme, specific targets for improving energy efficiency are assigned to individual thermal power stations in the country. The incremental efficiency of these thermal power stations will lead to reduction in fossil fuel consumption thereby reducing CO₂ emissions.